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Title: Papers laid on the Table of the House by Ministers/members.

कृषि मंत्रालय में राज्य मंत्री तथा खाद्य प्रसंस्करण उद्योग मंत्रालय में राज्य मंत्री (डॉ. चरण दास महंत): अध्यक्ष महोदया, मैं अपने वरिष्ठ सहयोगी श्री शरद पवार के नाम के सम्मुख अंकित इंडियन काउंसिल ऑफ एग्रीकल्चरल रिसर्च, नई दिल्ली के वर्ष 2012-2013 के वार्षिक लेखाओं की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा प्रतिवेदन सभा पटल पर रखता हूँ।

(Placed in Library, See No. LT 10057/15/13)

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ABU HASEM KHAN CHOUDHURY):  
Madam, on behalf of my senior colleague Shri Ghulam Nabi Azad, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Lokopriya Gopinath Bordoloi Regional Institute of Mental Health, Tezpur, for the year 2012-2013, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Lokopriya Gopinath Bordoloi Regional Institute of Mental Health, Tezpur, for the year 2012-2013.

(Placed in Library, See No. LT 10058/15/13)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the National Board of Examinations, New Delhi, for the year 2012-2013, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Board of Examinations, New Delhi, for the year 2012-2013.

(Placed in Library, See No. LT 10059/15/13)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Tuberculosis and Respiratory Diseases, New Delhi, for the year 2012-2013, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Tuberculosis and Respiratory Diseases, New Delhi, for the year 2012-2013.

(Placed in Library, See No. LT 10060/15/13)

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Biologicals, Noida, for the year 2012-2013, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Biologicals, Noida, for the year 2012-2013.

(Placed in Library, See No. LT 10061/15/13)

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the

Indian Nursing Council, New Delhi, for the year 2012-2013.

- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Nursing Council, New Delhi, for the year 2012-2013, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Nursing Council, New Delhi, for the year 2012-2013.

(Placed in Library, See No. LT 10062/15/13)

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Postgraduate Institute of Medical Education and Research, Chandigarh, for the year 2012-2013, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Postgraduate Institute of Medical Education and Research, Chandigarh, for the year 2012-2013.

(Placed in Library, See No. LT 10063/15/13)

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Mental Health and Neuro Sciences, Bangalore, for the year 2012-2013, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Mental Health and Neuro Sciences, Bangalore, for the year 2012-2013.

(Placed in Library, See No. LT 10064/15/13)

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PABAN SINGH GHATOWAR): On behalf of my colleague Shri G.K. Vasan, I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (a) (i) Review by the Government of the working of the Central Inland Water Transport Corporation Limited, Kolkata, for the year 2012-2013.
- (ii) Annual Report of the Central Inland Water Transport Corporation Limited, Kolkata, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 10065/15/13)

- (b) (i) Review by the Government of the working of the Cochin

Shipyard Limited, Kochi, for the year 2012-2013.

- (ii) Annual Report of the Cochin Shipyard Limited, Kochi, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 10066/15/13)

- (2) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Kandla Port Trust, Kandla, for the year 2012-2013.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Kandla Port Trust, Kandla, for the year 2012-2013.
- (iii) A copy of the Annual Accounts (Hindi and English versions) of the Kandla Port Trust, Kandla, for the year 2012-2013, together with Audit Report thereon.
- (iv) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Kandla Port Trust, Kandla, for the year 2012-2013. ...(*Interruptions*)

(Placed in Library, See No. LT 10067/15/13)

THE MINISTER OF COAL (SHRI SHRIPRAKASH JAISWAL): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

- (a) (i) Review by the Government of the working of the Singareni Collieries Company Limited, Khamman, for the year 2012-2013.
- (ii) Annual Report of the Singareni Collieries Company Limited, Khamman, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.\

(Placed in Library, See No. LT 10068/15/13)

- (b) (i) Review by the Government of the working of the Coal India Limited, Kolkata, and its subsidiary companies for the year 2012-2013.
- (ii) Annual Report of the Coal India Limited [Vol. I and Vol. II (Part I & II)], Kolkata, for the year 2012-2013, and its subsidiary companies alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 10069/15/13)

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (1) of Section 28 of the Mines and Minerals (Development and Regulation) Act, 1957:-

- (i) S.O. 784(E) published in Gazette of India dated 20<sup>th</sup> March, 2013, making certain amendments in the Notification No. S.O. 2155(E) dated 21<sup>st</sup> September, 2011.

(ii) S.O. 942(E) published in Gazette of India dated 11<sup>th</sup> April, 2013, making certain amendments in the Notification No. S.O. 784(E) dated 20<sup>th</sup> March, 2013.

(Placed in Library, See No. LT 10070/15/13)

THE MINISTER OF STEEL (SHRI BENI PRASAD VERMA): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (1) (i) Review by the Government of the working of the MECON Limited, Ranchi, for the year 2012-2013.
- (ii) Annual Report of the MECON Limited, Ranchi, for the year 2012-2013 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 10071/15/13)

- (2) (i) Review by the Government of the working of the Steel Authority of India Limited, New Delhi, for the year 2012-2013.
- (ii) Annual Report of the Steel Authority of India Limited, New Delhi, for the year 2012-2013 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 10072/15/13)

- (3) (i) Review by the Government of the working of the Bisra Stone Lime Company Limited, Kolkata, for the year 2012-2013.
- (ii) Annual Report of the Bisra Stone Lime Company Limited, Kolkata, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 10073/15/13)

- (4) (i) Review by the Government of the working of the Eastern Investments Limited, Kolkata, for the year 2012-2013.
- (ii) Annual Report of the Eastern Investments Limited, Kolkata, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 10074/15/13)

- (5) (i) Review by the Government of the working of the MOIL Limited, Nagpur, for the year 2012-2013.
- (ii) Annual Report of the MOIL Limited, Nagpur, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 10075/15/13)

- (6) (i) Review by the Government of the working of the NMDC Limited, Hyderabad, for the year 2012-2013.  
(ii) Annual Report of the NMDC Limited, Hyderabad, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 10076/15/13)

- (7) (i) Review by the Government of the working of the MSTC Limited, Kolkata, for the year 2012-2013.  
(ii) Annual Report of the MSTC Limited, Kolkata, for the year 2012-2013 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 10077/15/13)

THE MINISTER OF CULTURE (SHRIMATI CHANDRESH KUMARI): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Cultural Resources and Training, New Delhi, for the year 2012-2013, alongwith Audited Accounts.  
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Centre for Cultural Resources and Training, New Delhi, for the year 2012-2013.

(Placed in Library, See No. LT 10078/15/13)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Kalakshetra Foundation, Chennai, for the year 2011-2012, alongwith Audited Accounts.  
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Kalakshetra Foundation, Chennai, for the year 2011-2012.  
(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library, See No. LT 10079/15/13)

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Central University of Tibetan Studies, Varanasi, for the year 2012-2013.  
(ii) A copy of the Annual Accounts (Hindi and English versions) of the Central University of Tibetan Studies, Varanasi, for the year 2012-2013, together with Audit Report thereon.  
(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central University of Tibetan Studies, Varanasi, for the year 2012-2013.

(Placed in Library, See No. LT 10080/15/13)

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the West Zone

- Cultural Centre, Udaipur, for the year 2012-2013, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the West Zone Cultural Centre, Udaipur, for the year 2012-2013.

(Placed in Library, See No. LT 10081/15/13)

(6) A copy of the Ancient Monuments and Archaeological Sites and Remains (Amendment) Rules, 2011 (Hindi and English versions) published in Notification No. G.S.R. 37(E) in Gazette of India dated 20<sup>th</sup> January, 2012 under Section 38 of the Ancient Monuments and Archaeological Sites Remains Act, 1958.

- (7) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.

(Placed in Library, See No. LT 10082/15/13)

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Warehousing Corporation, New Delhi, for the year 2012-2013, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Warehousing Corporation, New Delhi, for the year 2012-2013.

(Placed in Library, See No. LT 10083/15/13)

(2) A copy of Notification No. G.S.R.697(E) (Hindi and English versions) published in Gazette of India dated 22<sup>nd</sup> October, 2013 notifying the Factory-wise Fair and Remunerative Price of Sugar for the sugar season 2012-13 under sub-section (6) of Section 3 of the Essential Commodities Act, 1955.

(Placed in Library, See No. LT 10084/15/13)

(3) A copy of the Warehousing (Development and Regulatory) Authority, appointment of Chairperson and other members (Amendment) Rules, 2013 (Hindi and English versions) published in Notification No. G.S.R. 669(E) in Gazette of India dated 3<sup>rd</sup> October, 2013 under Section 52 of the Warehousing (Development and Regulation) Act, 2007.

(Placed in Library, See No. LT 10085/15/13)

(4) A copy of the Notification No. G.S.R.730(E) (Hindi and English versions) published in Gazette of India dated 12<sup>th</sup> November, 2012, rescinding of Warehousing (Development and Regulatory) Authority-Financial and Managerial Powers Rules, 2010 issued under sub-section (2) of Section 50 of the Warehousing (Development and Regulation) Act, 2007.

(Placed in Library, See No. LT 10086/15/13)

(5) A copy of the Legal Metrology (Government Approved Test Centre) Rules, 2013 (Hindi and English versions) published in Notification No. G.S.R. 593(E) in Gazette of India dated 5<sup>th</sup> September, 2013 under sub-section (4) of Section 52 of the

THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (a) (i) Statement regarding Review by the Government of the working of the National Fertilizers Limited, New Delhi, for the year 2012-2013.
- (ii) Annual Report of the National Fertilizers Limited, New Delhi, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 10088/15/13)

- (b) (i) Statement regarding Review by the Government of the working of the Madras Fertilizer Limited, Chennai, for the year 2012-2013.
- (ii) Annual Report of the Madras Fertilizer Limited, Chennai, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 10089/15/13)

- (c) (i) Statement regarding Review by the Government of the working of the Fertilizer Corporation of India Limited, New Delhi, for the year 2012-2013.
- (ii) Annual Report of the Fertilizer Corporation of India Limited, New Delhi, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 10090/15/13)

- (d) (i) Statement regarding Review by the Government of the working of the Hindustan Fertilizer Corporation Limited, New Delhi, for the year 2012-2013.
- (ii) Annual Report of the Hindustan Fertilizer Corporation Limited, New Delhi, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 10091/15/13)

- (e) (i) Statement regarding Review by the Government of the working of the FCI Aravali Gypsum and Minerals India Limited, Jodhpur, for the year 2012-2013.

- (ii) Annual Report of the FCI Aravali Gypsum and Minerals India

Limited, Jodhpur, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 10092/15/13)

- (f) (i) Statement regarding Review by the Government of the working of the Projects and Development India Limited, Noida, for the year 2012-2013.
- (ii) Annual Report of the Projects and Development India Limited, Noida, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 10093/15/13)

- (g) (i) Statement regarding Review by the Government of the working of the Brahmaputra Valley Fertilizer Corporation Limited, Dibrugarh, for the year 2012-2013.
- (ii) Annual Report of the Brahmaputra Valley Fertilizer Corporation Limited, Dibrugarh, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 10094/15/13)

- (h) (i) Statement regarding Review by the Government of the working of the Rashtriya Chemicals Fertilizers Limited, Mumbai, for the year 2012-2013.

- (ii) Annual Report of the Rashtriya Chemicals Fertilizers Limited, Mumbai, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 10095/15/13)

- (i) (i) Review by the Government of the working of the Brahmaputra Cracker and Polymer Limited, Dibrugarh, for the year 2012-2013.
- (ii) Annual Report of the Brahmaputra Cracker and Polymer Limited, Dibrugarh, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 10096/15/13)

- (j) (i) Review by the Government of the working of the Hindustan Organic Chemicals Limited, Mumbai, for the year 2012-2013.
- (ii) Annual Report of the Hindustan Organic Chemicals Limited, Mumbai, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 10097/15/13)

- (k) (i) Review by the Government of the working of the Hindustan



- Insecticides Limited, New Delhi, for the year 2012-2013.
- (ii) Annual Report of the Hindustan Insecticides Limited, New Delhi, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 10098/15/13)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Central Institute of Plastics Engineering and Technology, Chennai, for the year 2012-2013, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Institute of Plastics Engineering and Technology, Chennai, for the year 2012-2013.

(Placed in Library, See No. LT 10099/15/13)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Statistical Institute, Kolkata, for the year 2012-2013, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Statistical Institute, Kolkata, for the year 2012-2013.

(Placed in Library, See No. LT 10100/15/13)

MADAM SPEAKER: Shrimati Jayanthi Natarajan – Not there. Shri Jitendra Singh.

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS AND MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI JITENDRA SINGH): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (i) Review by the Government of the working of the BEML Limited, Bangalore, for the year 2012-2013.
- (ii) Annual Report of the BEML Limited, Bangalore, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 10105/15/13)

- (b) (i) Statement regarding Review by the Government of the working of the Hindustan Shipyard Limited, Visakhapatnam, for the year 2012-2013.
- (ii) Annual Report of the Hindustan Shipyard Limited, Visakhapatnam, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor

General thereon.

(Placed in Library, See No. LT 10106/15/13)

- (c) (i) Review by the Government of the working of the Bharat Electronic Limited, Bangalore, for the year 2012-2013.
- (ii) Annual Report of the Bharat Electronic Limited, Bangalore, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 10107/15/13)

- (d) (i) Review by the Government of the working of the Garden Reach Shipbuilders and Engineers Limited, Kolkata, for the year 2012-2013.
- (ii) Annual Report of the Garden Reach Shipbuilders and Engineers Limited, Kolkata, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 10108/15/13)

- (e) (i) Review by the Government of the working of the Mishra Dhatu Nigam Limited, Hyderabad, for the year 2012-2013.
- (ii) Annual Report of the Mishra Dhatu Nigam Limited, Hyderabad, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 10109/15/13)

- (f) (i) Review by the Government of the working of the Mazagon Dock Limited, Mumbai, for the year 2012-2013.
- (ii) Annual Report of the Mazagon Dock Limited, Mumbai, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 10110/15/13)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Himalayan Mountaineering Institute, Darjeeling, for the year 2012-2013, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Himalayan Mountaineering Institute, Darjeeling, for the year 2012-2013.

(Placed in Library, See No. LT 10111/15/13)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Nehru Institute of Mountaineering, Uttarkashi, for the year 2012-2013, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Nehru Institute of Mountaineering, Uttarkashi, for the year 2012-2013.

(Placed in Library, See No. LT 10112/15/13)

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Jawahar Institute of Mountaineering and Winter Sports, Pahalgam, for the year 2012-2013, alongwith

Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Jawahar Institute of Mountaineering and Winter Sports, Pahalgam, for the year 2012-2013.

(Placed in Library, See No. LT 10113/15/13)

- (5) (i) Statement regarding Annual Report (Hindi and English versions) of the Aeronautical Development Agency, Bangalore, for the year 2012-2013, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Aeronautical Development Agency, Bangalore, for the year 2012-2013.

(Placed in Library, See No. LT 10114/15/13)

(6) A copy of the Navy (Discipline and Miscellaneous Provisions) Amendment Regulations, 2013 (Hindi and English versions) published in Notification No. S.R.O. 56 in weekly Gazette of India dated 7<sup>th</sup> September, 2013 under Section 185 of the Navy Act, 1957.

(Placed in Library, See No. LT 10115/15/13)

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Organising Committee Commonwealth Games 2010 Delhi, New Delhi, for the year 2011-2012.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Organising Committee Commonwealth Games 2010 Delhi, New Delhi, for the year 2011-2012, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Organising Committee Commonwealth Games 2010 Delhi, New Delhi, for the year 2011-2012.
- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

(Placed in Library, See No. LT 10116/15/13)

(9) A copy of the First Statutes of the Rajiv Gandhi National Institute of Youth Development, 2013 (Hindi and English versions) published in Notification No. G.S.R. 461(E) in Gazette of India dated 4<sup>th</sup> July, 2013 under Section 31 of the Rajiv Gandhi National Institute of Youth Development Act, 2012.

(Placed in Library, See No. LT 10117/15/13)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): I beg to lay on the Table:-

- (1) A copy of the Annual Report (Hindi and English versions) of the National Disaster Management Authority, New Delhi, for the year 2011-2012.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 10118/15/13)

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PABAN SINGH GHATOWAR): On behalf of Shrimati Panabaka Lakshmi, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Export Promotion Council for Handicrafts, New Delhi, for the year 2012-2013, alongwith Audited Accounts.  
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Export Promotion Council for Handicrafts, New Delhi, for the year 2012-2013.

(Placed in Library, See No. LT 10119/15/13)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Bombay Textile Research Association, Mumbai, for the year 2012-2013, alongwith Audited Accounts.  
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Bombay Textile Research Association, Mumbai, for the year 2012-2013.

(Placed in Library, See No. LT 10120/15/13)

(3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (a) (i) Review by the Government of the working of the British India Corporation Limited, Kanpur, for the year 2012-2013.  
(ii) Annual Report of the British India Corporation Limited, Kanpur, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 10121/15/13)

- (b) (i) Review by the Government of the working of the Handicrafts and Handlooms Exports Corporation of India Limited, New Delhi, for the year 2012-2013.  
(ii) Annual Report of the Handicrafts and Handlooms Exports Corporation of India Limited, New Delhi, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 10122/15/13)

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Central Silk Board, Bangalore, for the year 2012-2013.  
(ii) A copy of the Annual Accounts (Hindi and English versions) of the Central Silk Board, Bangalore, for the year 2012-2013, together with Audit Report thereon.  
(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Silk

Board, Bangalore, for the year 2012-2013.

(Placed in Library, See No. LT 10123/15/13)

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Powerloom Development and Export Promotion Council, Mumbai, for the year 2012-2013, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Powerloom Development and Export Promotion Council, Mumbai, for the year 2012-2013.

(Placed in Library, See No. LT 10124/15/13)

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Wool Research Association, Thane, for the year 2012-2013, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Wool Research Association, Thane, for the year 2012-2013.

(Placed in Library, See No. LT 10125/15/13)

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Central Wool Development Board, Jodhpur, for the year 2012-2013, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Wool Development Board, Jodhpur, for the year 2012-2013.

(Placed in Library, See No. LT 10126/15/13)

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Wool and Woollens Export Promotion Council, New Delhi, for the year 2012-2013, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Wool and Woollens Export Promotion Council, New Delhi, for the year 2012-2013.

(Placed in Library, See No. LT 10127/15/13)

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Ahmedabad Textile Industry's Research Association, Ahmedabad, for the year 2012-2013, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Ahmedabad Textile Industry's Research Association, Ahmedabad, for the year 2012-2013.

(Placed in Library, See No. LT 10128/15/13)

- (10) (i) A copy of the Annual Report (Hindi and English versions) of the Carpet Export Promotion Council, Noida, for the year 2012-2013, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Carpet Export Promotion Council, Noida, for the year 2012-2013.

(Placed in Library, See No. LT 10129/15/13)

(11) A copy of the Ministry of Textiles, Central Silk Board, Scientist Group 'A' Post, Recruitment Rules, 2013 (Hindi and English versions) published in Notification No. G.S.R. 758(E) in Gazette of India dated 28<sup>th</sup> November, 2013 under sub-section (3) of Section 13 of the Central Silk Board Act, 1948.

(Placed in Library, See No. LT 10130/15/13)

**सामाजिक न्याय और अधिकारिता मंत्रालय में राज्य मंत्री (श्री माणिकराव होडल्या गावित):** महोदया, मैं अनुसूचित जातियां तथा अनुसूचित जनजातियां (अत्याचार निवारण) अधिनियम, 1989 की धारा 23 की उपधारा (2) के अंतर्गत अनुसूचित जातियां तथा अनुसूचित जनजातियां (अत्याचार निवारण) संशोधन नियम, 2013 जो 8 नवम्बर, 2013 के भारत के राजपत्र में अधिसूचना संख्या सा0 का0 नि0 725(अ) में प्रकाशित हुए थे, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ।

(Placed in Library, See No. LT 10131/15/13)

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI SANTOSH CHOWDHARY): I beg to lay on the Table:-

- (1) A copy of the Annual Report (Hindi and English versions) of the Central Council for Research in Yoga and Naturopathy, New Delhi, for the year 2012-2013, alongwith Audited Accounts.
- (2) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Council for Research in Yoga and Naturopathy, New Delhi, for the year 2012-2013.

(Placed in Library, See No. LT 10132/15/13)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (i) Review by the Government of the working of the Rehabilitation Plantations Limited, Kollam, for the year 2012-2013.
- (ii) Annual Report of the Rehabilitation Plantations Limited, Kollam, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 10133/15/13)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the REPCO Bank Limited, Chennai, for the year 2012-2013, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the REPCO Bank Limited, Chennai, for the year 2012-2013.

(Placed in Library, See No. LT 10134/15/13)

(3) A copy each of the following Notifications (Hindi and English versions) issued under Section 11 of the National Investigation Agency Act, 2008:-

- (i) S.O. 2494(E) published in Gazette of India dated 19<sup>th</sup> August, 2013, regarding appointment of 'Judge' to preside over the Special Court under the National Investigation Agency Act, 2008.
- (ii) S.O. 2495(E) published in Gazette of India dated 19<sup>th</sup> August, 2013, regarding appointment of 'Judge' to preside over the Special Court under the National Investigation Agency Act, 2008.
- (iii) S.O. 2995(E) published in Gazette of India dated 3<sup>rd</sup> October, 2013, regarding appointment of 'Judge' to preside over the Special Court under the National Investigation Agency Act, 2008.
- (iv) S.O. 2996(E) published in Gazette of India dated 3<sup>rd</sup> October, 2013, regarding appointment of 'Judge' to preside over the Special Court under the National Investigation Agency Act, 2008.
- (v) S.O. 3271(E) published in Gazette of India dated 29<sup>th</sup> October, 2013, regarding appointment of 'Judge' to preside over the Special Court under the National Investigation Agency Act, 2008.
- (vi) S.O. 3272(E) published in Gazette of India dated 29<sup>th</sup> October, 2013, regarding appointment of 'Judge' to preside over the Special Court under the National Investigation Agency Act, 2008.
- (vii) S.O. 3406(E) published in Gazette of India dated 9<sup>th</sup> November, 2013, regarding appointment of 'Judge' to preside over the Special Court under the National Investigation Agency Act, 2008.

(Placed in Library, See No. LT 10135/15/13)

(4) A copy each of the following Notifications (Hindi and English versions) issued under Section 15 of the National Investigation Agency Act, 2008:-

- (i) S.O. 3052(E) published in Gazette of India dated 8<sup>th</sup> October, 2013, regarding appointment of Special Public Prosecutors on behalf of the National Investigation Agency before any trial court or appellate court or revisional court established by law in the territory of the State of Nagaland.
- (ii) S.O. 3053(E) published in Gazette of India dated 8<sup>th</sup> October, 2013, regarding appointment of Special Public Prosecutors on behalf of the National Investigation Agency before any trial court or appellate court or revisional court established by law in the territory of the State of Kerala.
- (iii) S.O. 3054(E) published in Gazette of India dated 8<sup>th</sup> October, 2013, regarding appointment of Special Public Prosecutors on behalf of the National Investigation Agency before any trial court or appellate court or revisional court established by law in the territory of the State of Karnataka.
- (iv) S.O. 3055(E) published in Gazette of India dated 8<sup>th</sup> October, 2013, regarding appointment of Special Public Prosecutors on behalf of the National Investigation Agency before any trial court or appellate court or revisional court established by law in the territory of the State of Manipur.
- (v) S.O. 3056(E) published in Gazette of India dated 8<sup>th</sup> October, 2013, regarding appointment of Special Public Prosecutors on behalf of the National Investigation Agency before any trial court or appellate court or revisional court established by law in the territory of the State of National Capital Territory of Delhi.
- (vi) S.O. 3057(E) published in Gazette of India dated 8<sup>th</sup> October, 2013, regarding appointment of Special Public Prosecutors on behalf of the National Investigation Agency before any trial court or appellate court or revisional court established by law in the territory of the State of Assam.

(Placed in Library, See No. LT 10136/15/13)

(5) A copy of Notification No. S.O. 2760(E) (Hindi and English versions) published in Gazette of India dated 13<sup>th</sup> September, 2013, specifying Shri Rakesh Singh, Joint Secretary (IS-I) in the Ministry of Home Affairs, Government of India, as the Designated Authority for the purposes of the Unlawful Activities (Prevention) Act, 1967 issued under

sub-section (1) of section (2) of the said Act.

(Placed in Library, See No. LT 10137/15/13)

**कृषि मंत्रालय में राज्य मंत्री तथा खाद्य प्रसंस्करण उद्योग मंत्रालय में राज्य मंत्री (डॉ. चरण दास महंत):** महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ-

(1) नेशनल डेयरी डेवलपमेंट बोर्ड, आनंद के वर्ष 2012-2013 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(2) नेशनल डेयरी डेवलपमेंट बोर्ड, आनंद के वर्ष 2012-2013 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT 10138/15/13)

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI KODIKKUNNIL SURESH): Madam, I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 37 of the Apprentices Act, 1961:-

(1) The Apprenticeship (Amendment) Rules, 2013 published in Notification No. G.S.R. 656(E) in Gazette of India dated 25<sup>th</sup> September, 2013.

(2) The Apprenticeship (Second Amendment) Rules, 2013 published in Notification No. G.S.R. 662(E) in Gazette of India dated 27<sup>th</sup> September, 2013.

(Placed in Library, See No. LT 10139/15/13)

...(Interruptions)

**कृषि मंत्रालय में राज्य मंत्री तथा खाद्य प्रसंस्करण उद्योग मंत्रालय में राज्य मंत्री (श्री तारिक अनवर):**

महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ-

(1) (एक) प्रोटेक्शन ऑफ प्लांट वेरायटीज एण्ड फार्मर्स राइट्स अथॉरिटी, नई दिल्ली के वर्ष 2012-2013 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(दो) प्रोटेक्शन ऑफ प्लांट वेरायटीज एण्ड फार्मर्स राइट्स अथॉरिटी, नई दिल्ली के वर्ष 2012-2013 के वार्षिक लेखाओं की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा प्रतिवेदन।

(तीन) प्रोटेक्शन ऑफ प्लांट वेरायटीज एण्ड फार्मर्स राइट्स अथॉरिटी, नई दिल्ली के वर्ष 2012-2013 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT 10140/15/13)

(2) (एक) नेशनल को-ऑपरेटिव यूनियन ऑफ इंडिया, नई दिल्ली के वर्ष 2012-2013 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(दो) नेशनल को-ऑपरेटिव यूनियन ऑफ इंडिया, नई दिल्ली के वर्ष 2012-2013 के वार्षिक लेखाओं की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा प्रतिवेदन।

(तीन) नेशनल को-ऑपरेटिव यूनियन ऑफ इंडिया, नई दिल्ली के वर्ष 2012-2013 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।



(Placed in Library, See No. LT 10141/15/13)

- (3) (एक) नेशनल ऑयलसीड्स एण्ड वेजिटेबल ऑयल्स डेवलपमेंट बोर्ड, गुडगांव के वर्ष 2012-2013 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
- (दो) नेशनल ऑयलसीड्स एण्ड वेजिटेबल ऑयल्स डेवलपमेंट बोर्ड, गुडगांव के वर्ष 2012-2013 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT 10142/15/13)

(4) कंपनी अधिनियम, 1956 की धारा 619क की उपधारा (1) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-

- (एक) स्टेट फार्मर्स को-ऑपरेशन ऑफ इंडिया लिमिटेड, नई दिल्ली के वर्ष 2012-2013 के कार्यक्रम की सरकार द्वारा समीक्षा ।
- (दो) स्टेट फार्मर्स को-ऑपरेशन ऑफ इंडिया लिमिटेड, नई दिल्ली का वर्ष 2012-2013 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां ।

(Placed in Library, See No. LT 10143/15/13)

- (5) (एक) नारियल विकास बोर्ड, कोच्चि के वर्ष 2012-2013 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
- (दो) नारियल विकास बोर्ड, कोच्चि के वर्ष 2012-2013 के वार्षिक लेखाओं की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा प्रतिवेदन ।
- (तीन) नारियल विकास बोर्ड, कोच्चि के वर्ष 2012-2013 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT 10144/15/13)

- (6) (एक) नेशनल हार्टिकल्चर बोर्ड, गुडगांव के वर्ष 2012-2013 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
- (दो) नेशनल हार्टिकल्चर बोर्ड, गुडगांव के वर्ष 2012-2013 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT 10145/15/13)

- (7) (एक) स्मॉल फार्मर्स एग्री-बिजनेस कंसोर्टियम, नई दिल्ली के वर्ष 2012-2013 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
- (दो) स्मॉल फार्मर्स एग्री-बिजनेस कंसोर्टियम, नई दिल्ली के वर्ष 2012-2013 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT 10146/15/13)

- (8) (एक) नेशनल इंस्टिट्यूट ऑफ प्लांट हेल्थ मैनेजमेंट, हैदराबाद के वर्ष 2012-2013 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(दो) नेशनल इंस्टिट्यूट ऑफ प्लांट हेल्थ मैनेजमेंट, हैदराबाद के वर्ष 2012-2013 के वार्षिक लेखाओं की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा प्रतिवेदन ।

(तीन) नेशनल इंस्टिट्यूट ऑफ प्लांट हेल्थ मैनेजमेंट, हैदराबाद के वर्ष 2012-2013 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT 10147/15/13)

(9) (एक) नेशनल को-ऑपरेटिव डेवलपमेंट कारपोरेशन, मुंबई के वर्ष 2012-2013 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(दो) नेशनल को-ऑपरेटिव डेवलपमेंट कारपोरेशन, मुंबई के वर्ष 2012-2013 के वार्षिक लेखाओं की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा प्रतिवेदन ।

(तीन) नेशनल को-ऑपरेटिव डेवलपमेंट कारपोरेशन, मुंबई के वर्ष 2012-2013 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT 10148/15/13)

(10) (एक) चौधरी चरण सिंह नेशनल इंस्टिट्यूट ऑफ एग्रीकल्चरल मार्केटिंग, जयपुर के वर्ष 2012-2013 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) चौधरी चरण सिंह नेशनल इंस्टिट्यूट ऑफ एग्रीकल्चरल मार्केटिंग, जयपुर के वर्ष 2012-2013 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT 10149/15/13)

(11)(एक) नेशनल फेडरेशन ऑफ स्टेट को-ऑपरेटिव बैंक्स लिमिटेड, नवी मुंबई के वर्ष 2012-2013 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(दो) नेशनल फेडरेशन ऑफ स्टेट को-ऑपरेटिव बैंक्स लिमिटेड, नवी मुंबई के वर्ष 2012-2013 के वार्षिक लेखाओं की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा प्रतिवेदन ।

(तीन) नेशनल फेडरेशन ऑफ स्टेट को-ऑपरेटिव बैंक्स लिमिटेड, नवी मुंबई के वर्ष 2012-2013 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT 10150/15/13)

(12) (एक) नेशनल एग्रीकल्चरल को-ऑपरेटिव मार्केटिंग फेडरेशन ऑफ इंडिया लिमिटेड, नई दिल्ली के वर्ष 2012-2013 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) नेशनल एग्रीकल्चरल को-ऑपरेटिव मार्केटिंग फेडरेशन ऑफ इंडिया लिमिटेड, नई दिल्ली के वर्ष 2012-2013 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT 10151/15/13)

(13) (एक) ऑल इंडिया फेडरेशन ऑफ को-ऑपरेटिव स्पनिंग मिल्स लिमिटेड, मुंबई के वर्ष 2012-2013 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) ऑल इंडिया फेडरेशन ऑफ को-ऑपरेटिव स्पनिंग मिल्स लिमिटेड, मुंबई के वर्ष 2012-2013 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT 10152/15/13)

(14)(एक) नेशनल फेडरेशन ऑफ अर्बन को-ऑपरेटिव बैंक्स एण्ड क्रेडिट सोसायटीज लिमिटेड, नई दिल्ली के वर्ष 2012-2013 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(दो) नेशनल फेडरेशन ऑफ अर्बन को-ऑपरेटिव बैंक्स एण्ड क्रेडिट सोसायटीज लिमिटेड, नई दिल्ली के वर्ष 2012-2013 के वार्षिक लेखाओं की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा प्रतिवेदन।

(तीन) नेशनल फेडरेशन ऑफ अर्बन को-ऑपरेटिव बैंक्स एण्ड क्रेडिट सोसायटीज लिमिटेड, नई दिल्ली के वर्ष 2012-2013 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT 10153/15/13)

(15)(एक) नेशनल को-ऑपरेटिव एग्रीकल्चर एण्ड रूरल डेवलपमेंट बैंक्स फेडरेशन लिमिटेड, नवी मुंबई के वर्ष 2012-2013 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(दो) नेशनल को-ऑपरेटिव एग्रीकल्चर एण्ड रूरल डेवलपमेंट बैंक्स फेडरेशन लिमिटेड, नवी मुंबई के वर्ष 2012-2013 के वार्षिक लेखाओं की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा प्रतिवेदन।

(तीन) नेशनल को-ऑपरेटिव एग्रीकल्चर एण्ड रूरल डेवलपमेंट बैंक्स फेडरेशन लिमिटेड, नवी मुंबई के वर्ष 2012-2013 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT 10154/15/13)

(16) आवश्यक वस्तु अधिनियम, 1955 की धारा 3 के अंतर्गत जारी निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)-

(एक) का.आ. 3058(अ) जो 8 अक्टूबर, 2013 के भारत के राजपत्र में प्रकाशित हुए थे तथा जिसके द्वारा उसमें उल्लिखित बारह कस्टमाइज्ड उर्वरक को इस अधिसूचना के प्रकाशन की तारीख से 3 वर्ष की अवधि के लिए अधिसूचित किया गया है।

(दो) का.आ. 3540(अ) जो 29 नवंबर, 2013 के भारत के राजपत्र में प्रकाशित हुए थे तथा जिसके द्वारा 10 मई, 2011 की अधिसूचना सं. का.आ. 1024(अ) में कतिपय संशोधन किए गए हैं।

(तीन) उर्वरक (नियंत्रण) चौथा संशोधन आदेश, 2013 जो 29 नवंबर, 2013 के भारत के राजपत्र में अधिसूचना सं. का.आ. 3541(अ) में प्रकाशित हुआ था।

(चार) का.आ. 3542(अ) जो 29 नवंबर, 2013 के भारत के राजपत्र में प्रकाशित हुए थे तथा जिसके द्वारा 22 जून, 2012 की अधिसूचना सं. का.आ.

1421(अ) में कतिपय संशोधन किए गए हैं ।

(Placed in Library, See No. LT 10155/15/13)

(17) कंपनी अधिनियम, 1956 की धारा 619क की उपधारा (1) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रती (हिन्दी तथा अंग्रेजी संस्करण)-

- (एक) गुजरात स्टेट सीड्स कारपोरेशन लिमिटेड, गांधीनगर के वर्ष 2012-2013 के कार्यकरण की सरकार द्वारा समीक्षा ।
- (दो) गुजरात स्टेट सीड्स कारपोरेशन लिमिटेड, गांधीनगर के वर्ष 2012-2013 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंतृक-महालेखापरीक्षक की टिप्पणियां ।

(Placed in Library, See No. LT 10156/15/13)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR CHOWDHURY): Madam, I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (1) (i) Review by the Government of the working of the Dedicated Freight Corridor Corporation of India Limited, New Delhi, for the year 2012-2013.
- (ii) Annual Report of the Dedicated Freight Corridor Corporation of India Limited, New Delhi, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 10157/15/13)

- (2) (i) Review by the Government of the working of the Indian Railway Finance Corporation Limited, New Delhi, for the year 2012-2013.
- (ii) Annual Report of the Indian Railway Finance Corporation Limited, New Delhi, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 10158/15/13)

- (3) (i) Review by the Government of the working of the

Container Corporation of India Limited, New Delhi,  
for the year 2012-2013.

- (ii) Annual Report of the Container Corporation of India Limited, New Delhi, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 10159/15/13)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATYANARAYANA):  
Madam, I beg to lay on the Table:-

(1) A copy each of the following Notifications (Hindi and English versions) under Section 10 of the National Highways Act, 1956 :-

- (i) S.O. 2181(E) published in Gazette of India dated 17<sup>th</sup> July, 2013, authorising the District Land Acquisition Officer, Latehar, as the competent authority to acquire land for building, maintenance, management and operation of National Highway No. 99 in the State of Jharkhand
- (ii) S.O. 2653(E) published in Gazette of India dated 25<sup>th</sup> November, 2011, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 5 (Chilakaluripet-Vijayawada Section) in the State of Andhra Pradesh.
- (iii) S.O. 2651(E) published in Gazette of India dated 25<sup>th</sup> November, 2011, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 5 (Vijayawada Bypass Section) in the State of Andhra Pradesh.
- (iv) S.O. 2715(E) published in Gazette of India dated 29<sup>th</sup> November, 2011, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 5 (different Section) in the State of Andhra Pradesh.
- (v) S.O. 84(E) published in Gazette of India dated 8<sup>th</sup> January, 2013, making certain amendments in the Notification No. S.O. 2943(E) dated 18<sup>th</sup> November, 2009.
- (vi) S.O. 1830(E) published in Gazette of India dated 8<sup>th</sup> August, 2011, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 18 (Kadapa-Kurnool Section) in the State of Andhra Pradesh.

(Placed in Library, See No. LT 10160/15/13)

- (vii) S.O. 106(E) published in Gazette of India dated 20<sup>th</sup> January, 2012, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 18 (Kadapa-Kurnool Section) in the State of Andhra Pradesh.
- (viii) S.O. 2660(E) published in Gazette of India dated 25<sup>th</sup> November, 2011, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 18 (Kadapa-Kurnool Section) in the State of Andhra Pradesh.
- (ix) S.O. 1826(E) published in Gazette of India dated 8<sup>th</sup> August, 2011, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 202 (Hyderabad-Yadgiri Section) in the State of Andhra Pradesh.

- (x) S.O. 117(E) published in Gazette of India dated 20<sup>th</sup> January, 2012, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 18 (Kadapa-Kurnool Section) in the State of Andhra Pradesh.
  - (xi) S.O. 2631(E) published in Gazette of India dated 25<sup>th</sup> November, 2011, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 9 (Hyderabad-Vijayawada Section) in the State of Andhra Pradesh.
  - (xii) S.O. 2589(E) published in Gazette of India dated 29<sup>th</sup> October, 2012, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 9 (Solapur-Sangareddy Section) in the State of Andhra Pradesh.
  - (xiii) S.O. 2773(E) published in Gazette of India dated 22<sup>nd</sup> November, 2012, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 5 (Hanuman Junction Bypass Section) in the State of Andhra Pradesh.
  - (xiv) S.O. 2124(E) published in Gazette of India dated 8<sup>th</sup> September, 2012, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 9 (Solapur-Sangareddy Section) in the State of Andhra Pradesh.
  - (xv) S.O. 1829(E) published in Gazette of India dated 14<sup>th</sup> August, 2012, authorising the Officers, mentioned, therein, as the competent authority to acquire land for building, maintenance, management and operation of National Highway No. 202 in the State of Andhra Pradesh.
  - (xvi) S.O. 1870(E) published in Gazette of India dated 17<sup>th</sup> August, 2012, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 18 (Kadapa-Kurnool Section) in the State of Andhra Pradesh.
  - (xvii) S.O. 100(E) published in Gazette of India dated 8<sup>th</sup> January, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 202 (Yadgiri-Warangal Section) in the State of Andhra Pradesh.
  
  - (xviii) S.O. 2084(E) published in Gazette of India dated 7<sup>th</sup> September, 2012, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 18 (Kadapa-Kurnool Section) in the State of Andhra Pradesh.
- (Placed in Library, See No. LT 10161/15/13)
- (xix) S.O. 1383(E) published in Gazette of India dated 18<sup>th</sup> June, 2012, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 18 (Kadapa-Kurnool Section) in the State of Andhra Pradesh.
  - (xx) S.O. 74(E) published in Gazette of India dated 7<sup>th</sup> January, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 18 (Kadapa-Kurnool Section) in the State of Andhra Pradesh.
  - (xxi) S.O. 2124(E) published in Gazette of India dated 8<sup>th</sup> September, 2012, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 9 (Solapur-Sangareddy Section) in the State of Andhra Pradesh.
  - (xxii) S.O. 2773(E) published in Gazette of India dated 22<sup>nd</sup> November, 2012, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 5 (Hanuman Junction Bypass Section) in the State of Andhra Pradesh.
  - (xxiii) S.O. 2854(E) published in Gazette of India dated 7<sup>th</sup> December, 2012, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 17 (Kannur Section) in the State of Kerala.
  - (xxiv) S.O. 2257(E) published in Gazette of India dated 20<sup>th</sup> September, 2012, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 17 (Kasaragod Section) in the State of Kerala.
  - (xxv) S.O. 2267(E) published in Gazette of India dated 20<sup>th</sup> September, 2012, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 17 (Kasaragod Section) in the State of Kerala.
  - (xxvi) S.O. 72(E) published in Gazette of India dated 7<sup>th</sup> January, 2013, regarding acquisition of land for building,

maintenance, management and operation of National Highway No. 17 in the State of Kerala.  
(xxvii) S.O. 2643(E) published in Gazette of India dated 30<sup>th</sup> October, 2012, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 17 (Kannur Section) in the State of Kerala.

(Placed in Library, See No. LT 10162/15/13)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI P. BALRAM NAIK): Madam, I beg to lay on the Table:-

(1) A copy of the following papers (Hindi and English versions) under Section 15 of the National Commission for Backward Classes Act, 1993:-

- (i) Report of the National Commission for Backward Classes, New Delhi, for the year 2009-2010, alongwith Audited Accounts.
  - (ii) Action Taken Memorandum on the recommendations contained in the Annual Report of the National Commission for Backward Classes, New Delhi, for the year 2009-2010.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 10163/15/13)

(3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (i) Review by the Government of the working of the National Backward Classes Finance and Development Corporation, New Delhi, for the year 2012-2013.
- (ii) Annual Report of the National Backward Classes Finance and Development Corporation, New Delhi, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 10164/15/13)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. E.M. S. NATCHIAPPAN): Madam, I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (a) (i) Review by the Government of the working of the MMTC Limited, New Delhi, for the year 2012-2013.
- (ii) Annual Report of the MMTC Limited, New Delhi, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 10165/15/13)

- (b) (i) Review by the Government of the working of the

Export Credit Guarantee Corporation of India Limited, Mumbai, for the year 2012-2013.

- (ii) Annual Report of the Export Credit Guarantee Corporation of India Limited, Mumbai, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 10166/15/13)

- (c) (i) Review by the Government of the working of the Delhi Mumbai Industrial Corridor Development Corporation Limited, New Delhi, for the year 2012-2013.
- (ii) Annual Report of the Delhi Mumbai Industrial Corridor Development Corporation Limited, New Delhi, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 10167/15/13)

- (d) (i) Review by the Government of the working of the PEC Limited, New Delhi, for the year 2012-2013.
- (ii) Annual Report of the PEC Limited, New Delhi, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 10168/15/13)

- (e) (i) Review by the Government of the working of the STC Limited, New Delhi, for the year 2012-2013.
- (ii) Annual Report of the STC Limited, New Delhi, for the year 2012-2013, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 10169/15/13)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Agricultural and Processed Food Products Export Development Authority, New Delhi, for the year 2012-2013.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Agricultural and Processed Food Products Export Development Authority, New Delhi, for the year 2012-2013, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Agricultural and Processed Food Products Export Development Authority, New Delhi, for the year 2012-2013.

(Placed in Library, See No. LT 10170/15/13)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Rubber Board, Kottayam, for the year 2012-2013.



- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Rubber Board, Kottayam, for the year 2012-2013, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rubber Board, Kottayam, for the year 2012-2013.

(Placed in Library, See No. LT 10171/15/13)

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Federation of Indian Export Organisations, New Delhi, for the year 2012-2013, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Federation of Indian Export Organisations, New Delhi, for the year 2012-2013.

(Placed in Library, See No. LT 10172/15/13)

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Footwear Design and Development Institute, Noida, for the year 2012-2013, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Footwear Design and Development Institute, Noida, for the year 2012-2013.

(Placed in Library, See No. LT 10173/15/13)

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Sports Goods Export Promotion Council, New Delhi, for the year 2012-2013, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sports Goods Export Promotion Council, New Delhi, for the year 2012-2013.

(Placed in Library, See No. LT 10174/15/13)

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Council for Leather Exports, Chennai, for the year 2012-2013, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Council for Leather Exports, Chennai, for the year 2012-2013.

(Placed in Library, See No. LT 10175/15/13)

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Central Manufacturing Technology Institute, Bangalore, for the year 2012-2013, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Manufacturing Technology Institute, Bangalore, for the year 2012-2013.

(Placed in Library, See No. LT 10176/15/13)

- (9) (i) A copy of the Annual Report (Hindi and English

versions) of the Gems and Jewellery Cluster (M/s Sar Infracon Gujarat), Surat, for the year 2012-2013, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Gems and Jewellery Cluster (M/s Sar Infracon Gujarat), Surat, for the year 2012-2013.

(Placed in Library, See No. LT 10177/15/13)

- (10) (i) A copy of the Annual Report (Hindi and English versions) of the Engineering and Technology Cluster (M/s Trichy Engineering and Technology Cluster), Trichy, for the year 2012-2013, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Engineering and Technology Cluster (M/s Trichy Engineering and Technology Cluster), Trichy, for the year 2012-2013, alongwith Audited Accounts.

(Placed in Library, See No. LT 10178/15/13)

- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Leather Cluster (M/s Industrial Infrastructure Services Limited), Kanpur, for the year 2012-2013, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Leather Cluster (M/s Industrial Infrastructure Services Limited), Kanpur, for the year 2012-2013.

(Placed in Library, See No. LT 10179/15/13)

- (12) (i) A copy of the Annual Report (Hindi and English versions) of the Auto Cluster (M/s Marathwada Auto Cluster), Aurangabad, for the year 2012-2013, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Auto Cluster (M/s Marathwada Auto Cluster), Aurangabad, for the year 2012-2013.

(Placed in Library, See No. LT 10180/15/13)

- (13) (i) A copy of the Annual Report (Hindi and English versions) of the Rubber Park (M/s South Asia Rubber and Polymers Park Limited), Howrah, for the year 2012-2013, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rubber Park (M/s South Asia Rubber and Polymers Park Limited), Howrah, for the year 2012-2013.

(Placed in Library, See No. LT 10181/15/13)

- (14) (i) A copy of the Annual Report (Hindi and English versions) of the Foundry Cluster (M/s Kolhapur Engineering Association), Kolhapur, for the year 2012-2013, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Foundry Cluster (M/s Kolhapur Engineering Association), Kolhapur, for the year 2012-2013.

(Placed in Library, See No. LT 10182/15/13)

- (15) (i) A copy of the Annual Report (Hindi and English versions) of the Pandhurna Industrial Park (M/s Chhindwara Infrastructure Private Limited), Chhindwara, for the year 2012-2013, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Pandhurna Industrial Park (M/s Chhindwara Infrastructure Private Limited), Chhindwara, for the year 2012-2013.

(Placed in Library, See No. LT 10183/15/13)

- (16) (i) A copy of the Annual Report (Hindi and English versions) of the Central Pulp and Paper Research Institute, Saharanpur, for the year 2012-2013, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Pulp and Paper Research Institute, Saharanpur, for the year 2012-2013.

(Placed in Library, See No. LT 10184/15/13)

- (17) (i) A copy of the Annual Report (Hindi and English versions) of the EEPC India (formerly Engineering Export Promotion Council), Kolkata, for the year 2012-2013, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the EEPC India (formerly Engineering Export Promotion Council), Kolkata, for the year 2012-2013.

(Placed in Library, See No. LT 10184A/15/13)

- (18) (i) A copy of the Annual Report (Hindi and English versions) of the Pharmaceuticals Export Promotion Council, Hyderabad, for the year 2012-2013, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Pharmaceuticals Export Promotion Council, Hyderabad, for the year 2012-2013.

(Placed in Library, See No. LT 10185/15/13)

- (19) (i) A copy of the Annual Report (Hindi and English versions) of the Tobacco Board, Guntur, for the year 2012-2013, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Tobacco Board, Guntur, for the year 2012-2013.

(Placed in Library, See No. LT 10186/15/13)

- (20) (i) A copy of the Annual Report (Hindi and English versions) of the Tea Board of India, Kolkata, for the year 2012-2013.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Tea Board of India, Kolkata, for the year 2012-2013, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Tea Board of India, Kolkata, for the year 2012-2013.

(Placed in Library, See No. LT 10187/15/13)

- (21) (i) A copy of the Annual Report (Hindi and English versions) of the Gem and Jewellery Export Promotion Council, Mumbai, for the year 2012-2013, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Gem and Jewellery Export Promotion Council, Mumbai, for the year 2012-2013.

(Placed in Library, See No. LT 10188/15/13)

- (22) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Diamond Institute, Surat, for the year 2012-2013, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Diamond Institute, Surat, for the year 2012-2013.

(Placed in Library, See No. LT 10189/15/13)

- (23) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Rubber Manufacturers Research Association, Thane, for the year 2012-2013, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Rubber Manufacturers Research Association, Thane, for the year 2012-2013.

(Placed in Library, See No. LT 10190/15/13)

- (24) (i) A copy of the Annual Report (Hindi and English versions) of the Cashew Export Promotion Council of India, Kollam, for the year 2012-2013, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Cashew Export Promotion Council of India, Kollam, for the year 2012-2013.

(Placed in Library, See No. LT 10191/15/13)

(25) A copy of Notification No. S.O. 2689(E) (Hindi and English versions) published in Gazette of India dated 6<sup>th</sup> September, 2013, making certain amendments in Notification No. S.O. 1105(E) dated 11<sup>th</sup> October, 2004 issued under Section 18G of the Industries (Development and Regulation) Act, 1951.

...(Interruptions)

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